

30-8-2001

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiuddin, J.M.

Sri AK Jaiswal, counsel for the applicant. Sri Prashant Mathur, counsel holding brief of Sri Amit Sthalekar, counsel for the respondents. Learned counsel for the applicant does not press the application on the ground that the order has now been complied with and ~~now~~ no case for further hearing against the respondents for contempt survives. We therefore, discharge the respdts and close the case.

 

Member (J) Member (A)

Dube/

ant

2417